

IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

O.A. No. 413 of 2023

Dr. Sandeep Kumar Gupta

...Applicant

VERSUS

State of Haryana & Ors.

...Respondents

I N D E X

SR. NO.	PARTICULARS	PAGES
01	Action Taken Report on behalf of Municipal Corporation, Hisar through Mr. Pardeep Dahiya, IAS, Commissioner in compliance of order dated 06.09.2023	01 - 08

PLACE: Hisar

DATED: 29.11.2023


(Pardeep Dahiya, IAS)
Commissioner,
Municipal Corporation, Hisar

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 413 of 2023

Dr. Sandeep Kumar Gupta

...Applicant

V E R S U S

State of Haryana & Ors.

...Respondents

**ACTION TAKEN REPORT REPLY ON BEHALF OF
MUNICIPAL CORPORATION, HISAR THROUGH SH.
PARDEEP DAHIYA, IAS, COMMISSIONER IN
COMPLAINCE OF THE ORDER DATED 06.09.2023**

RESPECTFULLY SHOWETH:

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That this Hon'ble Tribunal has taken note of issue raised in the present OA pertaining to Solid Waste Management Court in Hisar and sought report from joint committee as per order dated 07.07.2023. After considering the report submitted by Joint Committee, Hon'ble Tribunal has sought response/Action Taken Report from answering respondent.
2. In compliance of the order dated 06.09.2023 the deponent submits the response as under in tabular form, wherein the finding of the report submitted by the committee is replied in details/point-wise:-

Sr. No.	Issue raised in Report	Remarks/Response
1	According to the information provided by Municipal Corporation Hisar vide letter no. 2219/CSI Dated 24-07-2023, 180 MT solid waste generated and collected per day from all 20 Wards which includes 90 TPD wet waste (bio-degradable), 72 TPD dry waste (non bio-degradable),	The report is same.

P.K. Sahasr

	<p>0.080 TPD domestic hazardous waste and 17.92 TPD inert waste. ULB department has purchased 17 acres, 1 Marla land for establishment of cluster level facility for solid waste processing at Hansi and tender for installation of waste processing plant is pending at their HQ level</p>	
2	<p>As per information provided by Municipal Corporation Hisar vide letter referred above, MC Hisar has engaged M/s Haryana Menpower Services, Hisar w.e.f. 01-12-2021 to 30-11-2022 for door to door collection, segregation, transportation as well as processing of waste in ward no 12 to 16 and rest of the wards, the work was done by the corporation itself. During the financial year 2023-24, M/s Ding Menpower & Securities Services Pvt. Ltd. Sirsa was engaged w.e.f. 01-04-2023 to 31-03-2024 for door to door collection, segregation, transportation as well as processing of waste in ward no 01 to 10. At present, agency has stopped the work w.e.f. 14-06-2023 due to following reasons:</p> <p>(i) The tender for door to door collection, segregation, transportation as well as processing of waste is pending for administrative approval at the office of Director, Urban Local Bodies, Haryana, Panchkula.</p> <p>(ii) No suitable land has been provided to M/s Ding Menpower & Securities Services Pvt. Ltd. Sirsa till date by the</p>	<p>Arrangements done for Door to door collection, transportation and processing of waste during F.Y. 2021-22 and 2022-23</p> <p>a) M/s Haryana Menpower Services – 01-12-2021 to 30-11-2022 (ward no 12 to 16)</p> <p>b) Ward no 01 to 11 and 17 to 20 by Municipal Corporation, Hisar</p> <p>Arrangements done for Door to door collection, transportation and processing of waste during F.Y. 2023-24</p> <p>a) M/s Ding Menpower & Securities Services Pvt. Ltd. Sirsa assigned work from 01-04-2023 to 31-03-2024 (Ward no 01 to 10)</p> <p>b) The agency stopped the work w.e.f. 14-06-2023 to 09-11-2023 due to non-availability of land for processing. The exiting land in Dhandhoor was in the vicinity of Hisar Airport. During this period, Municipal Corporation Hisar did the collection and transportation of solid waste for wards 01 to 20.</p> <p>c) At present, the temporary processing has been set up at Village Dhandhoor with following details:</p> <p>(i) Door to door (Collection, Transportation and Processing) for ward no 01 to 10 resumed w.e.f. 10-11-2023. The processing plant as per SWM guidelines has been set up at Village Dhandhoor (in 4 Acres area).</p> <p>(ii) For door to door project in ward no 11 to 20 : Another piece of land measuring around 8 acres has been identified and the same will be provided to agency for processing.</p> <p>(iii) Also, the sanitary landfill will be developed in this land (village Dhandhoor in 8 acres area)</p>

P. K. Bhatia

corporation for
installation of
machinery/plant for
processing of waste.

for agencies.

In total 12 acres are identified for temporary site at Village Dhandhoor.

By the end of April, 2024, the sanitary landfill will be prepared by Municipal Corporation, Hisar.

Door to door (Collection, Transportation and Processing) in Ward no 11 to 20 will be operational in February, 2024. Meanwhile, the collection and transportation is being taken care by Municipal Corporation, Hisar.

- (d) **For the permanent processing plant site:** The land for setting up cluster level processing plant has been identified in village Bir Babran (in 55 acres area). This land belongs to GLF (Government Livestock Farm) and the procedure to purchase the land has been initiated. The processing plant in village Dhandhoor has been set up on temporary basis as per guidelines of Directorate, Urban Local Bodies.
- (e) Door to door collection & transportation is being done in Ward no 11 to 20 by Municipal Corporation, Hisar.
- (f) Now, Door to door (Collection, Transportation and Processing) tender has been floated for ward no 11 to 20. The closing date of tender is 07-12-2023 and opening date is 08-12-2023. The agency will start work in February 2024.
- In the meantime, Municipal Corporation Hisar is doing collection and transportation of the solid waste for Ward no 11 to 20.
- (g) Thus, Municipal Corporation, Hisar intends to do door to door collection, transportation and processing in complete and scientific manner.
- (h) Door to door (Collection, Transportation and Processing) in Ward no 01 to 10 is already operational.
- (i) Door to door (Collection,

P. Babbar

		<p>Transportation and Processing) in Ward no 11 to 20 will be operational in February, 2024. Meanwhile, the collection and transportation is being taken care by Municipal Corporation, Hisar.</p> <p>(j) At present, two Road Sweeping Machines are in operations. Also, one truck mounted integrated anti-smog gun and water sprinkler machine is being used in Municipal Corporation, Hisar.</p> <p>(k) 01 Mini Road Sweeping Machine (imported from Italy) for narrow streets & markets has been procured & delivered on 28-11-2023.</p> <p>In conclusion, Municipal Corporation, Hisar is making efforts for waste disposal as per SWM Rules, 2016.</p>
3	<p>Municipal Corporation Hisar has intimated vide their letter referred above, total 44 auto tippers, 190 Tri-cycles, 40 Tractor Trolleys are provided for solid waste collection from Hisar city. Proper mechanism for solid waste collection not found and at the time of inspection, it is observed that mixed solid waste is dumped at many places in Hisar city. The tractor trolleys are found lifted mixed solid waste form satellite centres in the city.</p>	<p>Ward no 01 to 10 – Door to door (Collection, Transportation and Processing) work is being done by M/s Ding Menpower & Securities Services Pvt. Ltd. Sirsa with 36 tippers, 12 tractor trolleys, 03 tractor loaders, 01 JCB.</p> <p>Ward no 11 to 20 – Door to door (Collection, Transportation) work is being done by MCH with 44 tippers, 47 tractor trolleys, 02 tractor loaders, 04 JCB</p> <p>At present, door to door waste is collected through tippers with compartments for different categories (wet waste, Dry waste, domestic hazardous waste) of waste. Door to door collection with tractor trolleys has been stopped. Tractor Trolleys are being used for secondary point lifting only. For effective collection and transportation of waste, Municipal Corporation Hisar has approved purchase of additional 3 Nos. Tractor-loaders, 04 Nos. Trolleys and 50 Nos. Tri- Cycles, the deposit work has been given to PWD (B&R). The expected time of completion is April 2024.</p> <p>The Joint Commissioner is the nodal officer for sanitation branch. He is assisted by 01 CSI, 02 ASIs, 03 Sanitary Supervisors with 02 Junior Programmers and 06 Data Entry Operators.</p> <p>Now, executive engineer is nodal officer for processing plant, vehicle procurement and maintenance. He is assisted by 01 SDO and</p>

P. K. Kishore

		01 JE. There is monitoring of vehicles through GPS and physical checking.
4	As per information provided by Municipal Corporation Hisar vide letter referred above, the solid waste collection schedule from households from 07:00 AM to 12:00 PM and from 02:00 PM to 05:00 PM on daily basis. But during inspection, in morning hours only un-segregated solid collection from households is found, from 02:00 PM to 05:00 PM no solid collection from households is reported.	In this regard, it is further clarified that door to door collection is made from 07:00 AM to 12:00 PM and the waste collection from secondary points is being done from 02:00 PM to 05:00 PM.
5	At the time of inspection, it is found that the segregation of wet (bio-degradable), dry waste (non- biodegradable) and domestic hazardous waste is not made properly as per Solid Waste Management Rules, 2016 & transportation vehicle facility is also not appropriate because vehicles are not having proper compartments for different type of solid wastes & either the vehicles number are not sufficient or they are not operating regularly on daily basis because un-segregated solid waste found dumped illegally at many palaces in the Hisar city at the time of inspection.	<p>(a) At the time of inspection, the contractor stopped the work due to non-availability of land for processing plant. All type of work including door to door collection was being made by Municipal Corporation, Hisar itself with the help of limited resources which includes Tata tippers, tractor trolleys, JCB, Eicher Dumper Placer etc.</p> <p>(b) However, at present, the contractor has again started the work in ward no 01 to 10 w.e.f. 10-11-2023 and in rest of the wards, MCH is collecting the waste through its own vehicles, which have proper compartments.</p> <p>(c) Door to door (Collection, Transportation and Processing) in Ward no 11 to 20 will be operational in February 2024. Meanwhile, the collection and transportation is being taken care by Municipal Corporation Hisar.</p>
6	As per information provided by Municipal Corporation Hisar vide letter referred above, 1,30,000 MT legacy waste work has been done and for assessment of remaining legacy waste work has been issued to IIT Roorkee. But at the site, it is observed that large quantity	<p>It is informed that 1,30,000/- MT legacy waste has been processed. This work was completed by IND Sanitation Solution Pvt. Ltd on 31-03-2023.</p> <p>The assessment as per govt. guidelines of the remaining legacy waste has been done by IIT Roorkee. There is around 70,000 MT remaining legacy waste at the site. The concerned Executive Engineer will float the</p>

P.K. Singh

	of legacy and fresh un-segregated solid waste is found dumped unscientifically. No proper record regarding disposal/utilization of processed legacy waste is provided by Municipal Corporation Hisar.	tender by the end of December, 2023 for the processing of the remaining legacy waste.
7	Municipal Corporation Hisar vide their letter dated 24-07-2023 has intimated that they are making IEC (Information, Education and Communication) activities through hoardings, banners, news papers, pamphlets, rallies of school children, NCC Cadates etc. They are also playing audio jingle songs on the door to door collection vehicles,. Municipal Corporation Hisar vide letter referred above mentioned that they have made expenditure of only Rs. 5,00,000/- on IEC activities during last 02 years. But during inspection, no proper banners, hoardings etc. are reported reflecting Information, Education and Communication activities regarding solid waste management in Hisar city.	New proposed IEC activities 1. Wall painting 2. News papers ads 3. Meetings with associations etc. 4. Public events: (Swachhta Pakhwada Celebration, School campaigns, public awareness by ASIs
8	The information submitted by Municipal Corporation Hisar in Management Information System (MIS) is not proper regarding time period of contract, gap to achieve 100% door to door collection, quantity of dry waste etc.	Corporation is sending Annual and quarterly report to DULB.
9	Municipal Corporation Hisar has not obtained CTE, CTO as per consent procedure dated 04-12-2020 & authorization under SWM Rules, 2016 as per Board policy No. 137643 dated 14-10-2022. At the time of inspection, it is observed that Municipal Corporation Hisar not	Municipal Corporation, Hisar will apply for CTE and CTO. 1- Earlier, MC Hisar could not discharge all the duties and responsibilities under Rule 15 of SWM Rules, 2016 as suitable land was not available. 2- Now, Door to door (Collection, Transportation and Processing) in Ward no 01 to 10 is already operational.

P.K. Kishore

	<p>complying with the Rule no. 15 of Solid Waste Management Rules 2016 in which duties and responsibilities of local authorities have been mentioned.</p>	<p>3- Door to door (Collection, Transportation and Processing) in Ward no 11 to 20 will be operational in February 2024. Meanwhile, the collection and transportation is being taken care by Municipal Corporation Hisar.</p>
--	---	---

Action taken on recommendations of State Pollution Control Board (SPCB)

Sr.No.	Recommendation by SPCB	Action Taken Report
1	<p>Segregation and Transportation: MC Hisar should ensure waste collection from door to door and transportation for further processing as per SWM Rules, 2016</p>	<p>(a) Door to door (Collection, Transportation and Processing) in Ward no 01 to 10 is already operational.</p> <p>(b) Door to door (Collection, Transportation and Processing) in Ward no 11 to 20 will be operational in February, 2024. Meanwhile, the collection and transportation is being taken care by Municipal Corporation, Hisar.</p>
2	<p>Legacy waste & Fresh Waste Processing and Infrastructure at site: Given that the existing dumpsite is used for legacy waste processing, MC Hisar is advised to construct a boundary wall, create a green belt, establish a garland drain system, and set up a leachate collection and treatment system.</p> <p>Ascertained quantum of Legacy Waste and timeline for processing of waste be submitted by MC, Hisar</p> <p>Proper Action Plan be submitted by MC Hisar regarding processing & disposal of fresh waste as per SWM Rules, 2016.</p>	<p>It is informed that 1,30,000/- MT legacy waste has been processed. This work was completed by IND Sanitation Solution Pvt. Ltd on 31-03-2023.</p> <p>The assessment as per govt. guidelines of the remaining legacy waste has been done by IIT, Roorkee. There is around 70,000 MT remaining legacy waste at the site. The concerned Executive Engineer will float the tender by the end of December, 2023 for the processing of the remaining legacy waste.</p> <p>The tender for the boundary wall repair will be allotted by 30-11-2023. The rest of the activities will be done by April, 2024.</p> <p>Action Plan will be submitted by December, 2023.</p>
3	<p>Development of Waste Processing & Scientific landfill facility: MC Hisar should develop a suitable site for solid waste processing facility and landfill facility in compliance with relevant rules. An action plan outlining the timeline for establishment of proper facility</p>	<p>The sanitary landfill will be developed in the land (village Dhandhoor in 8 acres area) for agencies.</p> <p>By the end of April, 2024, the sanitary landfill will be prepared by Municipal Corporation, Hisar.</p>

P. G. Singh

	should be submitted to the Haryana State Pollution Control Board (HSPCB) immediately.	
4	Awareness Activities: MC Hisar needs to conduct intensive information, education and communication activities. This can include installing permanent hoardings in prominent places within the city to promote source segregation of solid waste and captive management of biodegradable waste. Target awareness campaigns should also be conducted in primary schools, educational institutes, and households.	Permanent hoardings are installed at six locations. Final IEC activities plan will be submitted by December, 2023.
5	Legacy Waste Processed utilization Guidelines: MC Hisar should process legacy waste according to CPCB guidelines. Compost that exceeds the prescribed limits of parameters mentioned in Schedule-II of the solid waste management rules should not be used for food crops, but can be utilized for other purposes i.e. horticulture, low lying area filling.	Compliance will be done in all legacy waste processing tenders.

I view of the aforesaid submissions, it is prayed that present report may kindly be taken on record and delay caused in filing the report may kindly be condoned.

PLACE: Hisar

DATED:29.11.2023


(Pardeep Dahiya, AS)
Commissioner,
Municipal Corporation, Hisar